

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 6
IA/546(AHM)2021
IA/551(AHM)2021
in
CP(IB) 148 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Devsaria iron & Steel co pvt Ltd
V/s
Perfect Boring Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

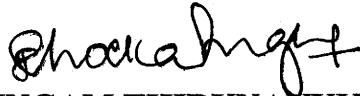
For the Applicant :PCS Mr. Amitabh
For the Respondent :Mr. Jaimin Dave, Advocate

ORDER

IA No. 546 of 2021 is filed for implementation of the suspended management.

IA No. 551 of 2021 is filed for successful Resolution Professional directing CoC and monitoring committee to implement the plan. We hereby direct applicant to send notice to the Respondent(s) and to file proof of service within two weeks.

List the matter on 23.08.2021.



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)